

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.2 – IA/45(AHM)2024
ITEM No.3 – IA/46(AHM)2024
in
CP/8(AHM)2023

Proceedings under Section 66 of
Co. Act, 2013

IN THE MATTER OF:

Mahan Industries Limited

.....Applicant

.....Respondent

Order delivered on: 15/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Nipun Singhvi, Adv.
For the Respondent :

ORDER

IA/45(AHM)2024

Ld. Counsel for the applicant is directed to issue notice upon Income Tax Department.

List for further consideration on 13.06.2024.

IA/46(AHM)2024

This is an application filed by the applicant for early hearing of IA 1394 of 2023. Heard Ld. Counsel for the applicant.

List for further consideration on 13.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)